

File No. 12012/26/2019-QA  
**Food safety and Standards Authority of India**  
(A Statutory Authority established under the Food Safety & Standards Act, 2006)  
(Quality Assurance Division)  
**FDA Bhawan, Kotla Road, New Delhi- 110002**

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Dated: 29<sup>th</sup> July, 2019

**Order**

In exercise of the powers vested in the Food Authority under Section 43(1) of Food Safety and Standards Act, 2006, FSSAI recognises National Food & Feed Reference Laboratory, Kathmandu, Nepal for analysis of samples under Food Safety and Standards Regulations, 2011.

The test analysis certificates issued by the National Food & Feed Reference Laboratory, Kathmandu, Nepal for the food products enumerated in **Annexure-I** shall be accepted by the authorities in India dealing in food import.

The above recognition is however subject to the condition that the National Food & Feed Reference Laboratory, Kathmandu, Nepal would obtain accreditation as per ISO/IEC 17025 from NABL for all the parameters as per Food Safety and Standards Regulations 2011 within a period of one year from the date of issue of this order.

  
(Pawan Agarwal)  
Chief Executive Officer

To:


1. Mr. Sanjeev Kumar Karn, Director General, Department of Food Technology and Quality Control (DFTQC), Kathmandu, Nepal.
2. Director (Customs), Room No. 159A, Ministry of Finance, Department of Revenue, North Block, New Delhi- 110001 - with the request to circulate this notification amongst all officials of Customs Department working as Authorised Officer.
3. Director (Imports), FSSAI – with the request to inform appropriate authority at the customs.
4. Shri Anurag Sharma, Deputy Secretary, FT(SA) Division, Ministry of Commerce, Udyog Bhawan, New Delhi.
5. Ms. Ann Haokip, Under Secretary (Nepal), Northern Division, Ministry of External Affairs, 265, South Block, New Delhi.
6. All Authorised Officers, FSSAI - with the request to inform their respective port trusts.
7. Head (IT), FSSAI - for publication on the FSSAI website.

Copy for information to: PPS to the Hon'ble CP, FSSAI.

Annexure-I

List of Products

1. Juice
2. Jam
3. Jelly
4. Pickles
5. Candies
6. Instant Noodles
7. Biscuits
8. Infant Food
9. Milk
10. Skimmed whole Milk Powder
11. Condensed Milk
12. Ice-creams
13. Yogurt Sweets
14. Processed Meat and Meat Products
15. Ginger
16. Cardamom
17. Turmeric
18. Tea
19. Coffee
20. Honey
21. Fresh Fruits & Vegetables.

  
(Pawan Agarwal)  
Chief Executive Officer